

Form 1 - HARYANA									
List of cases e-filed during the month of Aug,2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of Aug,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Responent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of Aug,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of Aug,2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Ms. Kanchan Mahi, ADJ, Karnal	Karnal	Ms. Kanchan Mahi, ADJ, Karnal	19	Arbitration	1
2	Ms. Kanchan Mahi, ADJ, Karnal	Karnal	Ms. Kanchan Mahi, ADJ, Karnal	19	Execution	3
3	Ms. Archana, CJ(JD) Karnal	Karnal	Ms. Archana, CJ(JD) Karnal	27	Execution	3
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
1	AD&SJ	Panipat	Dr. Naresh Kumar Singhal.	28	Civil Suit	1
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	6	Arbitration	2
					Total	2
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	--do--	--	18	Arbitration	3
					Total	3
3	Ms. Kirti Vashista, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	--	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of Aug,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	Gurugram	CS/59/21	MANTRA VS AAA	KUNAL BAHRI	24/11/2006	08/01/22
2		Gurugram	CS/37/3/21	AARK VS OSAKA	ADITYA BHARGAWA	26/08/2021	29/08/2022
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	30 May, 2020	16.08.2022
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30 May, 2020	----
3	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS Intec Capital Ltd. Vs P.D. Memorial	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30 May, 2020	-----
4	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Religious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30 May, 2020	25.08.2022
5	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CM/38/2020	Intec Capital Ltd. Vs. Prabhu Shanti Real Estate Pvt. Ltd.	Sh. Anil Jagra/ Sh. Vishal Sehwat, Sh. Ajay Ahlawat	30 May, 2020	----
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Sh.Sandeep Kumar Duggal, AD&SJ, Nuh	Nuh	CM/150/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	No date taken place between 01.08.2022 to 31.08.2022 as the case was adjourned from 07.07.2022 to 04.01.2023 for notice to respondents.
1	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-03-2018	Coffee Day Global Vs Satbir Singh & Ors	Sh.S.B. Hasija, Advocate for plaintiff & Sh. Atul Mangla, Advocate for defendants.	31.08.2018	31.08.2022
2	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.Zile Singh Khutela,Adv. for Plaintiff	27.04.2022	08/04/22
3	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Sh.Om Parkash Shekhawat for plaintiff	05/04/22	08/10/22
4	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Sh.Om Parkash Shekhawat for plaintiff	05/04/22	08/10/22
5	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Tarun Aggarwal for Plaintiff	17.08.2022	17.08.2022 & 22.08.2022
6	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff	17.08.2022	17.08.2022 & 22.08.2022
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of Aug, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	Gurugram	98/22	ANIL VS CZAR	SH. R.A GUPTA	44753		44803	1.5 MONTHS		DISMISSED	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD), Rewari	Rewari	CA/270/2019	SHGB VS. MANAGER	RAKESH LAMBA	01.11.2019	NO	16.08.2022	653	CONTESTED	Nil	Nil	Nil
2	ACJ(SD), Kosli	Rewari	CS/270/2019	SBI Vs. Pawan	M S Gupta	03.07.2018	NO	04.08.2022	1491	CONTESTED	Nil	Nil	Nil
3	ACJ(SD), Kosli	Rewari	CS/32/2018	SBI VS. BRAHAMDUTT	SHISH RAM	22.01.2018	NO	25.08.2022	945	CONTESTED			
4	ACJ(SD), Kosli	Rewari	CS/270/2020	SHGB VS. RAM NIWAS	M K HARITASH	13.07.2020	NO	26.08.2022	774	CONTESTED			
1	Sh. R.K. Yadav, AD&SJ	Rohtak	98/2019	Executive Engineer through Sh. Jagveer Singh Kajla Vs S.B. Gupta, Contractor	Sh. J.S. Dhamija and Sh. Jagdish Lal Dua	05.09.2019	No	06.08.2022	966	Contested			34
1	Sh. Kuldeep Singh, ADJ	Sirsa	CA/393/16	Satpal Vs Chander Mohan	Ranjit Singh	12.09.16	-	05.08.22	2153	P. Allowed	05.08.22	0	Recovery
2	Sh. Manish Kumar, ACJ	Dabwali, Sirsa	CS37/76/2018	M/s Suresh Vs Naib Singh Etc,	Surender Kumar Garg	11.07.18	NO	08.08.22	1487	Contested	-	-	37
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil